

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/_ _/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the July, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/143/21, dtd. 19.07.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.07.2021, has been granted. The Counsellor, Family Court No. III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/ 3042 / dated 20-07-2021.
Copy to.

✓1. The Project Manager, Gauhati High Court.

Nirmali Talukdar
REGISTRAR (VIGILANCE)

Ran